

**PROCEEDINGS OF PRL. DISTRICT & SESSIONS JUDGE,  
CHIKKABALLAPURA**

Sub: Deputation of the officials in the cadre of  
Sheristedar, F.D.A., Typist, Bailiffs and Attender -  
Reg.

Read: This office note and orders passed thereon.

**ORDER NO. ADM 98 /2019 CHIKKABALLAPURA,**  
**DATED 10.05.2019**

The following officials working in this unit in the cadres of Sheristedar, FDA, Typist, Bailiffs and Attender to the Court mentioned against their names with **effect from 02.06.2019** until further orders in the interest of public service.

<b>Sl. No.</b>	<b>Name, Designation and present place and transferred place of the official</b>	<b>Court to which official is posted on deputation</b>
<b>1.</b>	Smt. Nethra M.R., Sheristedar, Senior Civil Judge & JMFC Court, Chintamani	II-Addl. District and Sessions Court, Chikkaballapura (Sitting at Chintamani)
<b>2.</b>	Sri T Venkatesh, FDA, Prl. District and Sessions Court, Chikkaballapura	II-Addl. District and Sessions Court, Chikkaballapura (Sitting at Chintamani)
<b>3.</b>	Smt. Shoba R, Typist, Prl. Civil Judge & JMFC Court, Chintamani	II-Addl. District and Sessions Court, Chikkaballapura (Sitting at Chintamani)
<b>4.</b>	Sri Barkathulla, Bailiff, Civil Judge & JMFC Court, Bagepalli	Senior Civil Judge & JMFC Court, Chintamani
<b>5.</b>	Sri Haniff, Bailiff, Civil Judge & JMFC Court, Gudibande	Prl. Disitric and Sessions Court, Chikkaballapura.
<b>6.</b>	Smt. Shardamma, Attender, Prl. Civil Judge & JMFC Court, Chikkaballapura	III- Addl. District & Sessions Court, Chikkaballapura.

